

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

CA/TA/MP. No. 113/95 (CA 293/93) /199

UOI Versus SMT. SANTI DEVI

Date of Order	Orders
21.7.95	<p>Mr. S. S. Hassan, Counsel for the petitioner, UOI.</p> <p>This is a Misc. Application by the official respondents in O.A. No. 293/1993 seeking further six months time for implementing the order of the Tribunal passed on 6.4.1994. The Misc. Application was presented on 8.3.1995. The respondents have already had enough time for implementing the order of the Tribunal. The Misc. Application is dismissed.</p> <p><i>R.P.</i> (Rattan Prakash) Judl. Member</p> <p><i>O.P.S.</i> (O.P. Sharma) Adm. Member</p> <p><i>21/7/95</i></p> <p>Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record.</p> <p><i>MS</i> Dealing Asstt. Record Section Officer Digit No. 14... Keeper (Judicial)</p>